

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2957**

TO BE ANSWERED ON THE 26TH MARCH, 2025/ CHAITRA 5, 1947 (SAKA)

VIBRANT VILLAGE PROGRAMME

2957: SHRI KESRIDEVSINH JHALA:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government has launched a special programme- Vibrant Village Programme (VVP) to ensure holistic development of border villages;

(b) the details of such villages along with the names of the States these villages are located in;

(c) the number of Government schemes that are being implemented in these villages; and

(d) the scale of religious as well as adventure tourism that is being promoted to boost the economy of such villages?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): Central Government has approved Vibrant Villages Programme (VVP), as a Centrally Sponsored Scheme, on 15th February, 2023 for comprehensive development of the select villages in 46 blocks abutting northern border in 19 districts in the States of Arunachal Pradesh, Himachal Pradesh, Sikkim, Uttarakhand and UT of Ladakh. Initially 662 border villages

have been identified for comprehensive development on priority under the programme. States/UT wise number of villages are as follows: Arunachal Pradesh-455, Himachal Pradesh-75, Ladakh (UT)- 35, Sikkim-46, Uttarakhand-51.

The programme envisages convergence of existing schemes of central and State Governments in the identified villages for their comprehensive development.

Till date, 156 works/projects with an outlay of Rs. 62.68 Crore have been sanctioned to boost tourism under the programme. Further, more than 350 activities have been conducted to promote tourism.
